

**R.O.C.NO.1363/2020/RG/Sub.Courts**

**MOST URGENT**



**OFFICIAL MEMORANDUM**

**Sub: Courts – Subordinate Courts – COVID-19 – Restricted Functioning of Subordinate Courts in all the Districts in the State of Tamil Nadu and in the Union Territory of Puducherry from 1-9-2020 to 6-9-2020 – Instructions Issued – Regarding.**

**Ref: High Court's Notification in ROC.No.1363/2020/RG/HC, dated 1.8.2020**

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The Subordinate Courts in all the Districts in the State of Tamil Nadu and in the Union Territory of Puducherry shall continue to function with effect from 1<sup>st</sup> September, 2020 till 6<sup>th</sup> September, 2020, as functioning up till now.

**HIGH COURT,MADRAS  
DATED: 31.08.2020.**

**SD/- C. KUMARAPPAN  
REGISTRAR GENERAL**